

Central Administrative Tribunal  
Principal Bench

O.A. No. 1097 of 1999

New Delhi, dated this the 18th August, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

(12)

Shri I.S. Rajpurohit,  
S/o Shri Vijai Singh Rajpurohit,  
Supdt. (A&A)/JAO, IARI, Pusa Institute,  
New Delhi-110012. .. Applicant  
(None appeared)

Versus

1. Director General & Secretary,  
Indian Council of Agricultural Research,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi.
2. Director,  
Indian Agricultural Research Institute,  
Pusa, New Delhi-110012. .. Respondents  
(By Advocate: Ms. Geetanjali Goel)

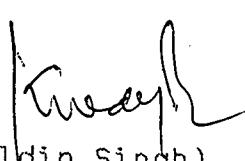
ORDER (Oral)

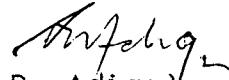
Mr. S.R. Adige, VC(A)

<sup>^ by our order dated 1.5.2000 ^</sup>

Applicant had been given time to implead proper and necessary parties as respondents in the O.A. By our order dated 25.5.2000 we reiterated the same with a direction that if applicant failed to do so the O.A. would be dismissed for lack of proper and necessary parties.

2. We note that despite opportunity given to applicant to implead proper and necessary parties as respondents in the O.A. applicant has failed to do so and none appeared for applicant even on second call. Under the circumstances the O.A. is dismissed for non-impleadment of proper and necessary parties.

  
(Kuldip Singh)  
Member (J)

  
(S.R. Adige)  
Vice Chairman (A)

/GK/